

ITEM NO.27

Court 10 (Video Conferencing)

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 14266-14267/2019

(Arising out of impugned final judgment and order dated 14-03-2019 in WA No. 219/2017 14-03-2019 in WA No. 220/2017 passed by the Gauhati High Court)

ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD Petitioner(s)

VERSUS

GILLAPUKRI TEA COMPANY LIMITED & ORS.ETC. Respondent(s)

IA No. 74425/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 93462/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 14-10-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE SANJIV KHANNA

For Petitioner(s) Mr. Jayant Bhushan, Sr. Adv.
 Mr. Nishant Das, Adv.
 Mr. Abhay singh, Adv.
 Mr. Kaustubh Shukla, AOR
 Ms. Ankita Agarwal, Adv.

For Respondent(s) Mr. Senthil Jagadeesan, AOR
 Ms. Suriti Chowdhary, Adv.
 Ms. Sonakshi Malhan, Adv.
 Ms. Mrinal Kanwar, Adv.

Mr. Shuvodeep Roy, AOR
Mr. Ankit Roy, Adv.
Mr. Rahul Raj Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on a non misc. day in the 4th week of November, 2020.

(NEELAM GULATI)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
COURT MASTER (NSH)